

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 218  
05/252/ND/2020

**IN THE MATTER OF:**  
Rajinder Kumar Mehta and Ors

...APPELLANT

Vs.

ROC

...RESPONDENT

**Section**  
Under Section 252

Order delivered on 31.01.2020

**Coram:**  
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Mr. Prince Mohan Sinha,  
Advocate

For the Respondent

:Mrs. Sweety Khattar Kumar,  
AROC,

For Income Tax Department

:Ms. Bhawna Singh, Adv. for  
Ms. Laxmi Gurng, Sr. Standing  
Counsel

**ORDER**

Heard. Order reserved.

- Sd

(V.K. Subburaj)  
Member (T)

- Sd

(Abni Ranjan Kumar Sinha)  
Member (J)